

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Gujarat
2.	State Population as per census 2011	6,04,39,692
3.	No. of Districts in the State/UT	43
4.	Name and Designation of the Food Safety Commissioner	Name: Sh. H.G. Koshia Designation: Commissioner Food Safety & Commissioner, Food and Drugs Control Administration,
5.	Contact details & e-mail	Address: Government of Gujarat, Block No. 8, 1st Floor, Dr. Jivraj Mehta Bhavan, Gandhi Nagar-382010 Tel: 079-23253399/417/571 Fax: 079-23253400 Email: hkoshia@yahoo.co.in , comfdca@gujarat.gov.in
6.	Name of Nodal Officer and contact details	Name: Mrs. Dipika Chauhan, Dy Commissioner (Food) Address: Block No. 8, 1st Floor, Dr. Jivraj Mehta Bhavan, Gandhi Nagar-382010 Tel: 079-23253401 Email: rohika2003@yahoo.com
7.	Number of DO	Full Time: 32 Part Time:
8.	Number of AO	33
9.	Number of FSO	Full Time: 234 Part Time:
10.	Status of State Food Laboratories	Total Number-6 Number of functional laboratories-6
11.	Number of Food Analyst	7 FDCA+ 2 MC
12.	No. of State labs that are NABL accredited	4
13.	Food Business Units licensed till date	Online: 56723 Offline: 8424
14.	Food Business Units registered till date	Online: 105812 Offline: 11004
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	37
b	No. of Districts issuing license/registration PARTIALLY ONLINE	6
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	0

16.	Whether State level Advisory Committee is re-constituted (SLAC)	Yes
17.	Whether District level Advisory Committee is re-constituted (DLAC)	Yes
18.	Whether Appellate Tribunal is operational?	Established
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	10156
20.	Number of food samples analyzed	9884
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	822
22.	Number of cases launched against FBOs	Adjudications-353 Criminal Court-22
23.	Details of Adjudications	No. of Cases disposed-241
		No. of cases in which - 237 penalty is imposed
		Amount of Penalty raised- Rs. 1,94,05,500
24.	Details of Criminal cases	No. of cases convicted- 22
		No. of cases Acquittal-18
		Amount of Penalty raised- Rs. 1,83,504